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Title: The Minister of Human Resource Development and Minister of Communication and Information Technology laid a statement correcting the reply given on 2 May, 2012 to Starred Question No. 365 by Sarvashri Neeraj Shekhar and Asaduddin Owaisi, MPs regarding "Implementation of RTE Act".

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL): Madam, in Reply to part (a) and (b) of the Starred Question No. 365 dated 02.05.2012 asked by Shri Neeraj Shekhar and Shri Asaduddin Owaisi regarding "Implementation of RTE Act", the date of the Supreme Court Judgement may be read as 12th April 2012 instead of 13th April, 2012.

(Placed in Library, See No. LT 6887/15/12)
